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## **Development of tourist centres in** Madhya Pradesh

1504. SHRIMATT RATAN KUMAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) what steps Government have taken or propose to take to develop the tourist centres in Madhya Pradesh during 1982-83; and
- (b) what i<sub>s</sub> the amount earmarked for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) and (b) the following schemes at various tourist centres are proposed to be taken up|have already been taken up in the Central Sector during 1982-83 in the State of Madhya Pradesh:--

Rs. in lakhs.

Scheme	1	Estimated cost	Provision in 1982-83 budget
DEPAR	TMEUT	OFTOL	URISM
a Forest at Kenha completion	Lodge (nearing	46-70	16.00
(2) Construct Tourist at Shivpu ject unde	Village ci (Pro-		
laisation)	*	40.00	10.00
(3) Provision mini-bus Shivpuri nal Park	for	1.00	1.00
I.T.D.C.		-	
(1) Construct a joint set star hot Bhopal MPTDG. i're Repo der prepa	ctor g- el at with (Pro- ort un-	180 · on	- S
	n sat	160.00	2.00
(2) Expension Traveller ges at	s Lod- Sanchi	5	
and Man	du	*100.00	*10.00
(3) Expansion Khajurah	of in Hotel	1 1 1	100

\*Provision is lump\_sum for renovation and expansion of various trayeller<sub>s</sub> lodges, etc., these <sup>3</sup> places are included in the lump-sum provision.

to Questions

## Representations against the introduction of executive clasg by Air India

1505. SHRIMATI RATAN KUMARI: Will the Minister of TOURISM AND CIVIL AVIATION be plsasei to state:

- (a) whether Government received representations against the proposal to introduce Executive Class by Air India in its services; and
- (b) if so, what are the details there

THE MINISTER OF TOURISM AND CIVIL AVIATION SHRI A. P. SHARMA): (a) No, Sir.

(b) Does not arise.

## Ad-hoe appointments in Ashoka Hotel

1506. SHRI SHYAM SUNDAR MO-HAPATRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state;

- (a) whether a large number of ad-hoc appointments have been made in India Tourism Development Corpora, tion, particularly in Ashoka hotel; and
- (b) if so, what are the reasons for making such appointments?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHUN): (a) Sir, the information is not well founded.

(b) To meet urgent and essential requirements of man power in a Commercial undertaking like India: Tourism Development Corporation ad-hoe

appointments are sometimes made for periods upto six months only and the posts are filled up expeditiously.

Purchase of small aircraft for Defence services

1507. SHRI HARKISHAN SINGH SURJEET:

> SHRI B. SATYANARAYAN REDDY:

SHRI SHRIDHAR WASUDEO
DHABE-

SHRI M. KALYANASUND-RAM:

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is any proposal under Government's consideration to purchase 300 small 19-seater aircraft for use by the defence services at a cost of over Rs. 600 crores; and
- (b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) and (b) A proposal to manufacture under licence a suitable Light Transport Aircraft to meet the requirement of Defence Services and Vayudoot is under consideration. No decision has been taken, It will not be in public interest to disclose further details.

## Expenditure on foreign tours of Ministers

1508. SHRI SYED SHAHABUDDIN: Will the Minister of FINACE be pleased to state:

- (a) the number of days spent on foreign tours by the various numbers of the council of Ministers during 1981-82;
- (b) the number of man\_days of accompanying officers and staff on such tours, separately; and
- (c) the total expenditure incurred on these tours with separate figures of the T.A. drawn by the Ministers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) is (c) The information is being collected and will be laid on the Table of the House as early as possible.

Index linned policy for insured persons

1509. SHRI RAM LAKHAN PRASAD GUPTA: SHRI LAKHAN SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn to an article which appeared in the Hindustan Times of 11th May, 1982 containing suggestions for an Index Linked Policy to protect the insured persons from the effects of inflations;
- (b) if so, the details in this regard; and
- (c) whether it is a fact that the bonus on endowment policies in several countries is more than that on money-back policies while in India this differential has not yet been adopted?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY); (a) Yes, Sir

- (b) The author of the article has suggested introduction of an indexlinked life insurance policy under which both the sum assured and the premium are linked to the price index.
- (c) Money-back policies are being issued by the LIC with effect from 1st April, 1980. According to the actuary, these policies are capable of supporting the same rate of reversionary bonus as the endowment policies of the LIC. The matter would, however, no doubt be reviewed by the actuary at the periodical actuarial investigations to consider whether any differential needs to be introduced in tre matter of bonus under these policies.